

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7149

ANSWERED ON:21.05.2012

DISPUTES IN NH PROJECTS

Bundela Shri Jeetendra Singh;Pandurang Shri Munde Gopinathrao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a number of road / highway projects are lying pending due to court cases / litigation;
- (b) if so, the details thereof, State-wise alongwith the details of companies working on said projects;
- (c) the details of cost escalation caused by delay in these projects; and
- (d) the steps taken by the Government for early completion of these projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) & (b) The work of widening and strengthening in km 167 to 180 of NH-80 in the State of Bihar is lying pending due to court case / litigation. M/s D. K. Engineering & Construction (Pvt) Ltd has been terminated as the contractor of the said work.
- (c) & (d) The matter is sub-judice.